## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 46/08	IA 81/17	For order on	397/398	Medi Projects P. Ltd. Vs. Cauvery
	in TP	IA		Medical Center Ltd. & 9 Others.
	13/16			

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. LAKSHMI MENON

For C.K Nandalamar

Law Chambers

(9880073412)

2. Svinandan K For Svinnivas Ep Baden Counsels (7299914774)

Respondent No. 15

Counsel for petitioner is present. Counsel for respondent is present. IA No.81/17 is listed today for pssing orders.

Orders are not ready.

List it on 10.11.2017.

MEMBER (J)

MEMBER (T)